

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

CIVIL APPEAL NOS.6543-6544 OF 2004

Mr. C. Gupta  
(s)

Appellant

VERSUS

Glaxosmithklin Pharmaceutical Ltd.  
(s)

Respondent

Date : 25/05/2007 This Petition was called on for judgment today.

For Appellant (s) Ms. Abha Jain,Adv.

For Respondent(s) Mr. S.V. Deshpande,Adv.

Mr. Amit Yadav,Adv.

Hon'ble Dr. Justice Arijit Pasayat pronounced

Judgment of the Bench comprising His Lordship and Hon'ble Mr.

Justice Lokeshwar Singh Pant.

The appeals are dismissed in terms of the si  
gned

judgment.

(Neena Verma)

Court Master

(Vijay Aggarwal)

Court Master

Signed Reportable judgment is placed on the file.